#### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 658 OF 2017 IN</u> DFR NO. 2460 OF 2017

Dated: 7<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

T. C. Terrytex Limited .... Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Shrey Dambhare

### **ORDER**

IA NO. 658 OF 2017
(Appln. for waiver of court fees)

Issue notice to the Respondents returnable on 17.10.2017. Dasti, in addition, is permitted.

List the matter on <u>17.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd